

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2024 AT 12:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/51/95/AMR/2023		95 of IBC	State Bank Of India Vs Dr.Goli Nagasaina Rao & Mangalagari Textile Private Limited
	IA(IBC)/427/2023	U/s 7(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016	Dr.Goli Nagasaina Rao Vs. State Bank Of India & Mangalagari Textile Private Limited.

**ORDER**

Ms. Sarvani Desiraju, Ld. Counsel for the FC and Mr. Lakshmi Narayana Ld. Counsel for PG present. Objections to RP's report not filed. For filing Objections/counter, list the matter on 13.03.2024.

**IA(IBC)/427/2023:**

Both the parties present, for filing Counter. List the matter on 13.03.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**